

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.213/2017
IN
CP (IB) NO. 68/Chd/Pb/2017
(Admitted matter)**

In the matter of:

Singhania International Ltd. ...Operational Creditor-Applicant

Vs.

Aseem Ispat Pvt. Ltd. ...Corporate Debtor-Respondent.

Present: Mr. Rajeev Bhambri, Practising Company Secretary for the
 applicant in CA No.213/2017.
 Mr. Vijay Modi, Director of Aseem Ispat Pvt. Ltd.
 Mr. Adesh Kumar Singla, Resolution Professional.

The Hon'ble Member(Judicial) is on official tour, hence the
matter is adjourned to 09.03.2018.

Sd/-
Bench Officer.

February 22, 2018
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